

PENDENCY OF FAMILY COURT CASES IN ORISSA HIGH COURT BI-MONTHLY:- FEBRUARY, 2024 & MARCH, 2024				GRAND TOTAL	
Opening Balance as on 01.02.2024	Cases Instituted during the Months of February, 2024 & March, 2024	Cases Disposed of during the Months of February, 2024 & March, 2024	Total Pendency as on 31.03.2024	Total Cases Disposed of during the Months of February, 2024 & March, 2024 (Family Court + High Court)	Total Pendency as on 31.01.2024 (Family Court + High Court)
3605	221	222	3605	3401	39946

N.B :- The difference between the closing balance and opening balance i.e. increase or decrease in numbers of cases due to disposal, modification and restoration of cases reflected later on.